

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.273 of 2013 & IA-369 of 2013

Dated: 18th December, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)**

Essar Power Ltd. Appellant (s)

Versus

Gujarat State Petronet Ltd. & Anr. ... Respondent (s)

Counsel for the Appellant (s) : Mr. Gopal Jain
Mr. Alok Shankar

Counsel for the Respondent(s) : Ms. Sonali Malhotra for PNGRB
Mr. Aspi Kapadia
Mr. Piyush Joshi
Ms. Sumiti Yadava

ORDER

As agreed by all the parties, post the matter for further hearing on
16.01.2014.

**(Nayan Mani Borah)
Technical Member (P&NG)**

**(Justice M. Karpaga Vinayagam)
Chairperson**

pr/rt